

Postal

(a) As per the departmental guidelines at places like Bhubaneswar, the percentage availability of departmental quarters may be upto 15% of the total departmental staff. In Bhubaneswar 25% of departmental staff are provided with quarters.

(b) and (c) A provision has been made in 1985-86 for construction of 10 quarters in other places in Orissa.

**Construction of Regional Telecom
Training Centre Buildings in
Hyderabad**

4873. DR. T. KALPANA DEVI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the target date for the completion of the Regional Telecom Training Centre buildings, administrative hostels and class rooms in Hyderabad ; and

(b) when construction of buildings commenced and the reasons for delay ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATION (SHRI RAM NIWAS MIRDHA) : (a) and (b) The architectural drawings for the RTTC building are being prepared. Building construction will be taken up subject to availability of funds. As such target date for completion of the building cannot be indicated at this stage. The first phase of the hostel building has been completed.

**Construction of Telecom Buildings in
Andhra Pradesh**

4874. DR. T. KALPANA DEVI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of sites for telephone and telecom buildings acquired since 1978 for small, medium and large exchanges and staff quarters in Telecom, Andhra Pradesh ;

(b) in how many of these sites (i) buildings have been constructed ; and (ii) buildings plans have been approved and estimates sanctioned ;

(c) the reasons for not building at the remaining sites ; and

(d) the reasons why the equipments have been allowed to remain in unstable rented buildings ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Number of sites acquired for telephone and telecom. buildings since 1978 for a small, medium and large exchanges and staff quarters in telecom. circle Andhra Pradesh is 50.

(b) (i) Number of building constructed is 201.

(ii) No. of cases of building drawings approved and estimates sanctioned including building under progress is 91.

(c) and (d) As per rules, the cases for land acquisition are processed well in advance of the Actual requirements. Further action for planning of buildings etc. is taken as per requirements and availability of funds.

**Policy for Allotment of Telephones
on out of turn Basis**

4875. SHRI E.S.M. PAKEER MOHAMED : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the total number of telephones in private and public sectors in Tamilnadu ; and

(b) the policy for allotting telephones on out of turn basis ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) It would not be possible to furnish this information as no record of telephones provided in private and public sectors separately, is kept.

(b) Permanent telephone connections can be sanctioned on cut-of-turn basis to provide traffic relief to heavy callers, or due to an area change in multi-exchange telephone system when the 'main telephone'